## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 165 ANSWERED ON 20<sup>TH</sup> JULY 2023

### STATUS OF HIGHWAY PROJECTS

#### **165. SHRI ANTO ANTONY:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

## be pleased to state:

- (a) the current status of proposed Greenfield National Highway from Angamaly to Thiruvananthapuram parallel to MC Road in Kerala;
- (b) the expected cost for implementation of this project;
- (c) whether the Union Government has written a letter to the State Government for implementation of this project and if so, the details thereof;
- (d) whether the Government has received any complaints against the alignment of the proposed project; and
- (e) if so, the details thereof and the action taken by the Government in this regard?

#### **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

- (a) to (c) The work for Detailed Project Report (DPR) preparation for greenfield highway from Angamaly to Thiruvananthapuram section in the State of Kerala has been awarded and the alignment is under finalization. The important criteria for declaration of NHs from State roads/green field as also finalization of alignment include the following:
  - i. Roads running through length / breadth of the country.

- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.
- iii. Roads having important strategic requirement in hilly and isolated area.
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- v. Roads which help in opening up large tracts of backward area and hilly region.
- vi. Roads contributing towards achievement of National Highways grid of 100 km.
- vii. Synergy with PM GatiShakti National Master Plan (NMP).

The Ministry considers declaration of some State roads, including SHs and new greenfield alignment, as NHs from time to time based on the fulfilment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

(d) & (e) Yes sir. The Government has received many representations from locals as well as public representatives for alteration/modification in proposed alignment during DPR stage. Further, a Writ Petition has been filed in the Hon'ble High Court of Kerala at Ernakulam regarding alignment and the matter is sub-judice.

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